

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**

**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER                    :      628/16


PETITION NUMBER                        :      TP 296/17

NAME OF THE PETITIONER (S)        :      ANTHARIKSH CONSTRUCTIONS PVT. LTD.

NAME OF THE RESPONDENT (S) :

UNDER SECTION                            :      391/394

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
	SHRUTI JENA 990053088	Advocate for Applicant	

Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

  
MEMBER (J)

  
MEMBER (T)